

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR

(LD-VC No.26/2020) CRIMINAL APPLICATION NO.26 OF 2020
(Sandhya Dhanyakumar @ Dhanraj Choudhari vs. State)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

Mr.A.R.Deshpande, Advocate for the applicant.

CORAM : M. G. GIRATKAR, J.

DATE : 30.4.2020.

Heard.

Issue notice returnable on 5.5.2020.

Mrs.G.R.Tiwari, learned Additional
Public Prosecutor waives service for
respondent/State.

JUDGE